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RAJYA SABHA

effectively implement CPR, which would help in reducing the birth rate from the present 26 per cent.

Problems Faced By Mechanised Fishing Boat-Owners in Andhra Pradesh

डा.वाई.लक्ष्मी प्रसाद (आन्ध्र प्रदेश): सभापति महोदय, आन्ध्र प्रदेश के तीन हजार स्माल बोट ओनर्ज मछुआरे जो हैं ...**(व्यवधान)**...

श्री सभापति: आप पढ़िए।

डा.वाई.लक्ष्मी प्रसाद: दस दिन से कलेक्टर के कार्यालय में धरना कर रहे हैं, इसलिए उनकी समस्याओं को मैं आपके सामने रख रहा हूँ।

श्री सभापति:आप पढ़िए, आप पढ़ दीजिए।

DR. Y. LAKSHMI PRASAD: About 3,000 mechanized boat-owning small fishermen operating in the Andhra coasts are facing several problems. The various problems that they face are as follows: No.1 is, although the Government of India grants a lot of subsidies to the prawn exporters, trawler operators, aqua culture farmers and hatchery people, they are exploiting the mechanised boat-owning fishermen, to whom the Government is now paying only Rs. 185 per kilo of prawn against the amount of Rs.285 which was paid to them during the last year or so. Hence, the Government should ensure that the mechanised boat-owning fishermen get a reasonable rate for their catch, as the Government is getting a lot of foreign exchange, or, alternatively, these people must get subsidies from the Food Processing and Commerce Ministries of the Government of India. Secondly, the Visakhapatnam Port Trust authorities have increased the berth charges from Rs.230 to 2,069 per month per boat. The increased rates are very high and it is beyond the paying capacity of the boat-owners. In the circumstances, I urge upon the Government of India to re-consider reducing the berth charges to an affordable rate for the poor motor boat-owners. I also request the Agriculture Ministry not to sanction licences to the foreign fishing trawlers, who are exploiting our sea wealth, but help our poor fishermen who are losing their livelihood on account of the modern equipments owned by these foreign trawlers.

In the end, I urge upon the Government of India to supply diesel at subsidised rates to the mechanised fishing boat-owners who are all very poor people. हमारे वेंकेया नायडु जी यहां बैठे हैं इस संदर्भ में हम उन की मदद चाहते हैं।

SHRIMATI JAYAPRADA NAHATA (Andhra Pradesh): Sir, I associate myself with this Special Mention.

National Agricultural Policy

श्री गांधी आजाद (उत्तर प्रदेश):सभापति महोदय, सरकार द्वारा पहली राष्ट्रीय कृषि नीति की घोषणा 28.7.2000 को की गई थी। सरकार ने हाल ही में कृषि की बृहद प्रबंधन प्रणाली के अन्तर्गत 27 केन्द्रीय प्रायोजित योजनाओं को एकीकृत किया है ताकि राज्य सरकारों को ज्यादा छूट दी जा सके जिस से कि वे अपनी फसल क्षेत्र कि लक्षित विशिष्ट आवश्यकताओं के अनुसार क्षेत्रीय विशिष्ट कार्य योजना बना सकें।

मैं सरकार से अनुरोध करना हूँ कि इस संबंध में ज्यादा जगरुकता पैदा की जाए और यह सुनिश्चित किया जाए कि राज्य सरकारें इन योजनाओं को गंभीरता से कार्यान्वित करें ताकि इन से बड़ी संख्या में किसानों को लाभ मिल सके।

Boats for Rescue and Evacuation And

Shelter Houses -Cum-Schools in Orissa Cyclone and Flood Prone Area

SHRI RAMACHANDRA KHUNTIA (Orissa): Sir, as you know, Orissa State is repeatedly affected by super cyclones, super floods and drought. Every year, there are floods. As per Government reports, this year, 85,31,483 persons were affected; thousands of cattle were lost; five lakh houses were damaged; 119 Blocks and 2429 Gram Panchayats in 24 districts of Orissa were affected; 1,944 river embankments were breached; 8 lakh people were evacuated; 41,312 hired boats and defence boats were engaged in rescue operations. Since no local boat was available, these boats could be engaged only after one week of floods. Hence, it is necessary that all Gram Panchayats must have motorboats. The Government should modify the MPLAD's fund guidelines to enable Members of Parliament to donate motorboats to the flood and cyclone prone Gram Panchayats.

Repeated floods and cyclones have created a sense of insecurity in Orissa. We are thankful and express our gratitude to the Central Government, the State Governments, the NGOs, the hon. Members of Parliament, who have helped the State of Orissa at the time of this national calamity. Construction of many shelter houses-cum-schools is in progress and 75 hon. Members of Parliament have contributed Rs.10 lakhs each from their MPLAD funds. But more shelter houses-cum-schools are required.

We urge upon the Government to make an appeal to the hon. Members of Parliament, who have not given aid from their MPLAD funds to the Orissa Cyclone Relief Fund so far, to contribute Rs.10 lakh each from their MPLAD fund so that one shelter house-cum-school could be constructed out of the contribution from each hon. Member of Parliament.